

exported to hard currency areas and rupee trade areas:

(b) the biggest buyers of tea among the rupee trade area;

(c) whether the term of trade in hard currency and rupee are same; and

(d) if not, the loss of foreign exchange incurred therefrom?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Exports of tea from India to hard currency areas and rupee trade areas for the last five years are as follows:

Year	Hard Currency Areas		Rupee Trade Areas	
	Qty.	Value	Qty.	Value
1984-85	124.02	450.05	93.38	321.34
1985-86	108.80	337.18	105.43	310.80
1986-87	109.71	346.09	93.99	273.14
1987-88	97.93	321.95	103.90	305.81
1988-89 (Estimated)	107.56	345.98	105.75	311.23

(b) USSR is the biggest buyer of tea amongst the countries of rupee trade area.

(c) The terms of trade with the countries on rupee payment basis is governed by the annual trade plan agreement signed between two countries for the particular commodity and terms of trade with countries in hard currency area is decided based on negotiation between the parties involved in such trade and mutually agreed to between them. In both types of trade, the price is not pre-determined and is negotiated depending on the market forces.

(d) Does not arise.

Gold Refinery

5724. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to establish a gold refinery in Delhi and other prominent cities in the country; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) There is proposal to establish gold refinery anywhere in the country.

(b) In view of (a) above does not arise.

Purchase of Brushes

5725. SHRIM. V. CHANDRASHEKARA MURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether some undertakings working under the administrative jurisdiction of his Ministry have been importing various

kinds of brushes viz. carbon, bristles and nylon fibre brushes and also purchasing the same from private sector; and

(b) the steps proposed to be taken to direct these undertakings to procure such brushes from public sector units?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). The information is being collected and will be laid on the Table of the House.

Loans Advanced by SCICI to Fishing Companies

5726. SHRI PRAKASH V. PATIL: Will the Minister of FINANCE be pleased to state:

(a) a detailed statement of the loans sanctioned and released by the Shipping Credit & Investment Company of India Limited to fishing companies upto January 31, 1990, company-wise; and

(b) details of arrears of all nature due to the SCICI by each of such companies giving figures of loan outstanding, principal amount overdue and interest overdue as on the above date?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The Shipping Credit & Investment Co. of India Limited (SCICI) has reported that as on 31st January, 1990 the list of fishing companies sanctioned assistance by them is given in the attached statement. The loan sanctioned and disbursed to these fishing companies stood at Rs. 6659 and Rs. 1043 lakhs respectively.

(b) The Shipping Credit & Investment Co. of India Limited (SCICI) has further reported that as on 31st January, 1990 total loan outstanding, principal amount overdue, interest overdue and other arrears due from

these fishing companies stood at Rs. 949,36,08,20.88 and 7.89 lakhs respectively.

STATEMENT

List of the Fishing companies which have been Sanctioned Financial Assistance by SCICI upto January 31, 1990.

<i>S. No.</i>	<i>Name of the Company</i>
1	2
1.	Indus Food Limited
2.	Sumura Maritime Trades Limited
3.	Seal Fisheries Limited
4.	Chendur Seafoods Limited
5.	Meenam Fisheries Limited
6.	Surya Seafoods Limited
7.	Navabharat Ferro Alloys Limited
8.	Gautham Construction Limited
9.	Motherland Ocean Products Limited
10.	Indamar Fisheries Limited
11.	Young Fisheries Limited
12.	Oceanic Enterprises Limited
13.	Atlanta Shipping Pvt. Limited
14.	High Seafoods Limited
15.	Azia Ocean Foods Pvt. Limited
16.	Pallava Seafoods Pvt. Limited
17.	Boyce Marine Products Limited